

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject: Declaration of 12-09-2025 (Friday) as Non-sitting day for Jammu Wing of the High Court.

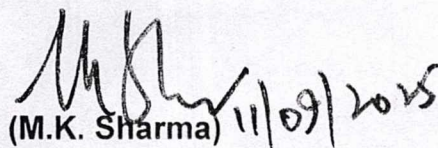
NOTIFICATION

No.: 2930 of 2025/RG/NG-15(I)

Dated 11-09-2025

It is hereby notified for information of all the concerned that 12th September, 2025 (Friday) which is shown as working day for Jammu Wing of the High Court in the Annual Calender-2025 is now declared as Non-sitting day for Jammu Wing of the High Court and in lieu thereof 27th September, 2025 (Saturday) is declared as working day for Jammu Wing of the High Court of Jammu & Kashmir and Ladakh.

Further, 08th November, 2025 (Saturday) is also declared as working day for Jammu Wing of High Court of Jammu & Kashmir and Ladakh in lieu of 27th August, 2025 (Wednesday) which was declared as Non-sitting day due to the flood like situation in Jammu.


(M.K. Sharma) 11/09/2025

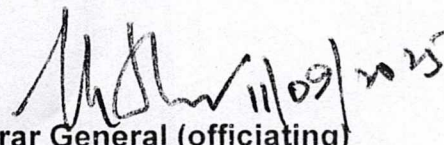
Registrar General (Officiating)

No.: 50795-818 of 2025/RG/NG

Dated: 11-09-2025

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for information of His/Her Lordship.
3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action.
5. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar
6. Director, J&K Judicial Academy, Srinagar,
7. Registrar Computers (IT), High Court of Jammu & Kashmir and Ladakh, Srinagar
8. Registrar (Adm./Recruitment), High Court of J&K and Ladakh, Srinagar.
9. Director Finance, High Court Main Wing, Srinagar.
.... for information.
10. President Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
11. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on official website of the High Court of J&K and Ladakh.
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Jammu.
13. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
14. Notification File.


11/09/2025

Registrar General (officiating)